

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2167
ANSWERED ON 06.08.2026

EMIGRATION CLEARANCES THROUGH E-MIGRATE PORTAL

2167 SHRI HARIS BEERAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of emigration clearances issued to workers from Kerala through the eMigrate portal during the last three financial years, year-wise;
- (b) the status of technical integration of e-Migrate 2.0 portal with State-level databases, specifically Kerala's Non-Resident Keralites Affairs (NORKA) department, to prevent illegal overseas recruitment; and
- (c) the number of recruitment fraud complaints from Kerala registered and resolved on eMigrate and MADAD portals during the last three years, along with the average resolution timeline?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

- (a) The number of Emigration Clearances issued through the eMigrate portal to emigrant workers from Kerala during the past three financial years (FY) is given below:-

FY 2023-24 -	18,254
FY 2024-25 -	17,123
FY 2025-26 -	13,566

State Nodal officers designated by State Governments have been provided access to grievance related data on the e-Migrate portal to enable action by State law enforcement agencies against unregistered agents involved in overseas recruitment so as to prevent illegal overseas recruitment.

- (b) Over the 2023-25 period, a total of 603 complaints from Kerala were registered on the e-Migrate portal. A total of 404 complaints were resolved during the same period.

- (c) Over the 2023-25 period, a total of 3 grievances involving illegal recruitment activities by unauthorized RAs were received from Kerala. As per Madad portal data, all 3 were resolved.
